

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

5. C.P.(IB)1663(MB)2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.07.2018**

NAME OF THE PARTIES: Essel Vision Productions Ltd.

**v/s.**

Panorama Studios Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

By the order of this bench, the case is adjourned to 25.07.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)